

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2022

**ORDER NO. 75 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** on **07.04.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 07.04.2022 Afternoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/ROM/50063/2020 in ST/52948/2016 Synergy Baxi Logistics Pvt. Ltd. vs Comm. of Central Excise and Customs, Central Goods and Service Tax, Jaipur-I

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.04.2022

**ORDER NO. 76 of 2022**

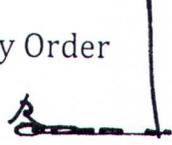
Hon'ble President is pleased to order the sitting commencing from **25.04.2022** to **27.04.2022** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 25.04.2022 to 27.04.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
	Mr. Sanjiv Srivastava, Hon'ble Member(Technical) and Mr. S. K. Pati, Hon'ble Member (Judicial)	Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar